NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 265/9/HDB/2017
NAME OF THE COMPANY	Servomax India Private Limited
NAME OF THE PETITIONER(S)	Murali Krishna Power Controls Pvt Ltd
NAME OF THE RESPONDENT(S)	Servomax India Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
ADVOCUE	9899866556	J. Sie
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.Y.Suryanarayana, learned counsel for the Petitioner and Mr.N.Srikanth, Mr.T.Surya Satish, learned counsels for the Respondent.

Post the case on 05.01.2018 for further hearing and admission.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)